Demand for setting up a regulatory authority to check killing of Sharks and export of their fins from the country

SHRI TARUN VIJAY (Uttarakhand): Sir, in the waters of Indian Ocean and Arabian Sea, sharks form major part of undersea life. India should have been a leader nation to save undersea water life and protect sharks at least in our waters, but, unfortunately, we have become the biggest illegal exporters of shark fins. One of the greatest protectors of the animal life, Ms. Maneka Gandhi, has taken up the cause of protecting sharks, and I am quoting some of the major points raised by her in her article published in 'Garhwal Post', Dehradun.

> "India is supplying 9 per cent of the world's shark fins. Does the Indian Government or economy make money on this? No, because most of the export is done in 'black'. The entire catching is done in an unregulated manner. There are no laws on how many sharks can be killed and where the shark fins go."

I demand the Government of India must establish immediately a regulatory body to control and eventually stop the export of shark fins from India and provide data about, (i) the annual quantum of shark fins exports, (ii) the countries where shark fins are exported from India including the quantity of the fins exported, the revenue generated for India, and, (iii) the name and addresses of departments, officials supposed to be overseeing the matter of the export of shark fins and the killing of sharks.

Demand to take steps to stop the illegal settlement of people from neighbouring countries in India

श्री शंकरभाई एन. वेगाड (गुजरात) : महोदय, हमारे देश में पड़ोसी देशों से खासकर पाकिस्तान और बांग्लादेशी घुसपैठिये देश की सीमा में अनधिकृत रूप से घुसपैठ करके स्थानीय स्तर पर अधिकारियों को प्रभावित करके राशन कार्ड और मतदान कार्ड बनवाकर उनके सहयोग से पासपोर्ट भी प्राप्त कर लेते हैं और भारत की नागरिकता भी उन्हें मिल जाती है। ऐसे घुसपैठिये हमारे देश में आतंकवाद को बढ़ावा दे रहे हैं, गैरकानूनी गतिविधियों में भाग ले रहे हैं और देश की सुरक्षा के लिए गंभीर खतरा बनते जा रहे हैं।

भारत सरकार को सभी राज्य सरकारों को इस बारे में शीघ्र ही कठोर आदेश जारी करने चाहिए जिससे स्थानीय स्तर पर इस प्रकार की गतिविधियों को प्राथमिक स्तर पर ही रोका जा सके।